

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No.7323 of 2019

Awadhesh Kumar Ram	Petitioner
Versus				
State of Jharkhand & Others	Respondents

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Birju Thakur, Advocate
For the Respondents : Mr. Deepak Kumar Dubey, A.C. to A.G.

04/24.06.2020 Heard Mr. Birju Thakur, learned counsel for the petitioner and Mr. Deepak Kumar Dubey, A.C. to A.G., learned counsel for respondents-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. Birju Thakur, learned counsel for petitioner, on instruction submits that during pendency of this writ petition, the petitioner died. He prays for some time.

Post this matter after eight weeks to enable him to file substitution petition.

Mr. Deepak Kumar Dubey, A.C. to A.G., learned counsel for respondents-State is present.

Post this matter after eight weeks.

(Sanjay Kumar Dwivedi, J.)

Anit